

F.No. 29(49)/Com/CESTAT/Admn-2006
CUSTOMS EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
WEST BLOCK NO.2, R.K. PURAM,
NEW DELHI-110066

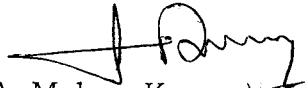
Dated : 12/04/2016

ORDER

I am directed to convey as under:-

In partial modification of order of even number dated 21.03.2006, a committee on prevention of sexual harassment of women at workplace has been constituted by the Competent Authority for Customs Excise and Service Tax Appellate Tribunal as under:-

1. Ms. Archana Wadhwa, Member (Judicial), CESTAT, New Delhi – Chairman
2. Shri. A. Mohan Kumar, Registrar, CESTAT, New Delhi - Member


(A. Mohan Kumar)
Registrar

1. SPS to Sh. M.V. Ravindran, Hon'ble Member (Judicial)/HOD, CESTAT, Mumbai
2. Ms. Archana Wadhwa, Member (Judicial), CESTAT, New Delhi
3. Ms. Sulekha Beevi C.S., Member (Judicial), CESTAT, Hyderabad
4. Senior Member, CESTAT, Mumbai
5. Senior Member, CESTAT, Kolkata
6. Senior Member, Chennai
7. Senior Member, Bangalore
8. Senior Member, Ahmadabad
9. Senior Member, Allahabad
10. Senior Member, Chandigarh
11. Senior Member, Hyderabad
12. All Dy. Registrar/Asstt. Registrar/All officials CESTAT New Delhi/Mumbai/Kolkata/Chennai/Bangalore & Ahmadabad, Allahabad Chandigarh, Hyderabad
13. Notice Board/Website ✓
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